

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES
LOK SABHA

STARRED QUESTION NO.*116
TO BE ANSWERED ON 18.12.2018

Identity Cards for Divyang Persons

***116. SHRI OM PRAKASH YADAV:**

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has prepared any plan to issue separate new identity cards for 'Divyang' persons;
- (b) if so, the details of the works for which the said identity card is likely to be authorized;
- (c) the time by which the said work is likely to be completed; and
- (d) the name of the agency authorized by the Government for the said purpose?

ANSWER

MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT
(SHRI THAAWAR CHAND GEHLOT)

- (a) to (d) A statement is laid on the table of the House.

Statement referred in reply to part (a) to (d) of Lok Sabha Starred Question No. 116 for answer on 18/12/2018 regarding "Identity Cards for Divyang Persons " raised by Shri Om Prakash Yadav

(a) & (b) Yes, Sir. With a view to create a national database on persons with disabilities and also to ensure issuance of identity card to each person with disability in the country through uniform web-based programme, Ministry implements Unique Disability Identity(UDID) Card project. No benefit/work has been linked with the UDID Card by the Central Government at this stage.

(c) The UDID project involves issuance of disability certificates and UDID cards which is an ongoing process. As such no definite time can be envisaged.

(d) While the Ministry has engaged M/s Silver Touch Technologies Ltd for developing the application software and training, M/s Versatile Card Technology Private Ltd., Chennai has been engaged for printing the UDID card. The competent medical authorities constituted by the State Governments/UTs are authorized to issue disability certificates as well as UDID cards.
